

[Shri Swaran Singh]

He said, "What is meant by 'more fully'?" It is quite obvious that so far they had changed from the fixed boundary to a disputed boundary. Now we hope that our view-point which we have presented from time to time will be taken into consideration more fully. That is, partially it was taken into consideration before. Now it will be taken into consideration more fully. It is a simple English word. I do not know why Mr. Kanwar Lal Gupta asked me a question about this. . . (Interruptions) Samar Guhaji, why do you join with the Jana Sangh in this? My English may be bad but Mr. Mody can very well correct my English. For me it is a foreign language. If he says it is bad English, I do not know. I can only plead that if Mr. Piloo Mody thinks it is bad English, it must be bad English because his English is definitely better than mine.

About the last question that he asked as to why other East European countries also have followed the soviet stand in this respect, I would like to say that there is no question of following the Soviet stand in this respect. I clarified the whole position when this matter was discussed in September. This is a legacy of pre-Independence period when the Soviet Union accepted the Chinese stand as against the British stand on the extent of the Indian territory. This has continued thereafter and this was there when the type of government in China was different and when the geopolitical situation also was entirely different. It is not a question of the East European countries following the Soviet Line. From pre-independence period, a certain delineation of the then Chinese and the then British Indian territory was adopted by the Soviet Union and that has continued. Now we are making serious efforts to get this rectified.

13.00 hrs.

Towards the end, Sir, may I say, I am grateful to him for withdrawing that expression, but I do not want to be apologetic? It is our considered policy to have friendly relations with the United States of America, with the Soviet Union, and in fact, with all the countries of the world, more so, with the big powers and the super-powers, and we should not try to liquidate the goodwill and the friendship that has existed between these

countries just because of argument on a particular issue. On basic economic matters and defence matters and in several political matters like Jammu and Kashmir we have consistently received support from the Soviet Union and this should not be liquidated by these irresponsible expressions that arose from the other side. Thank you.

## PAPERS LAID ON THE TABLE

REPORT AND CERTIFIED ACCOUNTS OF  
SHIPPING DEVELOPMENT FUND COMMITTEE

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, AND SHIPPING AND  
TRANSPORT (SHRI RAGHU RAMAIAH):  
I beg to lay on the Table a copy of the Report and Certified Accounts (Hindi and English versions) of the Shipping Development Fund Committee for the year 1968-69, together with the Audit Report thereon, under subsection (6) of section 16 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-4480/70].

REPORT OF THE COMMITTEE ON PUBLIC  
RELATIONS AND PUBLICITY IN PUBLIC UNDER-  
TAKINGS

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI K. R.  
GANESH): On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table a copy of the Report of the Committee on Public Relations and Publicity in Public Undertakings (Hindi and English versions). [Placed in Library. See No. LT-4481/70].

## MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Taxation Laws (Amendment) Bill, 1970, which was passed by the Lok Sabha at its sitting held on the 17th